

ITEM NO.47

COURT NO.9

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21229/2023

(Arising out of impugned final judgment and order dated 06-09-2023  
in MAT No. 987/2022 passed by the High Court At Calcutta)

WEST BENGAL MADRASAH SERVICE COMMISSION & ANR. Petitioner(s)

VERSUS

AKMOL HOSSAIN & ORS. Respondent(s)

(IA No. 194410/2023 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

Date : 30-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE SANJAY KAROL

For Parties

Mr. M. R. Shamshad, AOR  
Mr. Arijit Sarkar, Adv.  
Ms. Nabeela Jamil, Adv.

Mr. Rauf Rahim, Sr.Adv.  
Mr. Asghar Rahim, Adv.  
Mr. Shekhar Kumar, AOR

Mr. Ashok Bhan, Sr.Adv.  
Mr. Subhasish Bhowmick, AOR  
Miss Neerja Sharma, Adv.  
Mr. Rahul Kushvaha, Adv.  
Miss Mansha Pandey, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

On the joint request, list this matter after ensuing summer  
vacations.

In the meantime, pleadings be completed.

(NIRMALA NEGI)  
COURT MASTER (SH)

(VIRENDER SINGH)  
BRANCH OFFICER